

LatestLaws.com Partner Event: Golden Antlers Conclave on Insights from Legal Luminaries (24th February,2019, New Delhi). Register Now

December 6,2018:

About the Conclave :

Organised legal profession has endeavored to meet the problem of litigious advocacy by contending that the dominant duty of the advocate is to achieve the truth as per the law rather than to merely save his client. The budding lawyers should keep in mind the 'legal ethics' as the paramount responsibility while zealously advocating for their clients. It is no cliché to suggest that the legal profession has been undergoing enormous changes in recent years and there are reasons to believe that the pace of change will accelerate.

These brands of emerging lawyers are blessed to have the advice and guidance from a good number of Legal Luminaries who have not only defined the standards of Indian Bar and Legal Practice but are living legends in the field of law. They are role models for young lawyers and law students who aspire to enter the legal practice.

Golden Antlers salutes the spirit, charisma and gravity of these acknowledged personalities, and through this seminar attempts to bring them to one platform where they can share their knowledge, insights and experience gained over the long tenure of practice with the budding legal eagles. This is a platform to learn the art of convincing the bar and defending the client, thereby promoting the welfare and development of the young legal professionals who are going the shape the future of legal practice and significantly contribute in the effective and efficient functioning of Courts.

As Justice M. C. Cardie stated, “the alternative to reign of law is the chaos of the jungle. Imagine what would be the state of things if every litigant were to plead his own cause. Conceive, if you can, a court without a bar. Conceive the situation of a judge set to try causes of administer legal rights between party and party without the aid of professional advocates.”

So, budding lawyers look forward to an interesting and interacting daylong seminar

where knowledge meets wisdom!

Agenda:

The Speakers of the event are Former Attorney General of India, Soli Sorabjee, Justice Vikramjeet Sen and Sonia Mathur (Senior Counsel).

Registration Fees: Advocates: Rs 999/-

Law Students: Rs 599/-

For Registration:

Email your details to: info@latestlaws.com or info@goldenantlers.in